

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 106**  
**(IB)-307/ND/2019**

**IN THE MATTER OF:**

Merckens Karton-UND Pappen Fabric ... Applicant/Petitioner  
GMBH

Vs

Franco Leone Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 09.02.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Dushyant Tiwari, Advocate  
For the Respondent :

**ORDER**

The order dated 20.01.2021 mentions that the respondent need to e-file the documents with respect to IA No. 236/ND/2019 but the same are not on record.

Adjourned for compliance of the order dated 20.01.2021.

List on **05.03.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

